

- (c) if so, the decision taken by Government in this regard; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (d) There have been proposals from various States like Bihar, Goa, Uttar Pradesh for different types of assistance. The State Government of Uttar Pradesh has requested sanction of a Special Area Incentive Package for Poorvanchal and Bundelkhand regions seeking exemption from Central Excise and Income Tax, a capital subsidy on investment for the region and proposals for assistance of about Rs. 80,000 crore for bridging critical gaps in development. Government of India generally does not release any State-specific special financial packages. However, State-specific need-based special dispensations are made as and when warranted through existing programmes/ schemes under Annual/Five-Year Plans. Nevertheless, considering the hardship faced by the people due to consecutive rainfall deficiency since 2004-05 in the Bundelkhand region comprising seven districts of Uttar Pradesh (Banda, Chitrakoot, Hamirpur, Jalaun, Jhansi, Lalitpur and Mahoba) and six districts of Madhya Pradesh (Chhatarpur, Damoh, Datia, Panna, Sagar and Tikamgarh), the Govt. of India has approved a special package for implementation of drought mitigation strategies in Bundelkhand envisaging an investment of Rs. 7266 crore to be implemented over a period of 3 years starting 2009-10. The share of Uttar Pradesh and Madhya Pradesh is Rs. 3506 crores and Rs. 3760 crores for their respective Bundelkhand regions. To meet the gaps in availability of financial resources and provide a thrust to the implementation of drought mitigation strategies an Additional Central Assistance to the tune of Rs. 3450 crore has been envisaged for the State Governments of Madhya Pradesh and Uttar Pradesh.

Census data

3775. SHRIMATI BRINDA KARAT: Will the PRIME MINISTER be pleased to state:

- (a) whether the census data to be collected in 2011 will include women's household work for calculation of GDP;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (c) The calculation of Gross Domestic Product (GDP) does not come under the purview of Population Census, which is undertaken decennially. The GDP is estimated by the Central Statistical Organisation (CSO), Ministry of Statistics & Programme Implementation, based on the methodology contained in the CSO's publication of 'National Accounts Statistics Sources and

Methods, 2007' and brochure on 'New Series of National Accounts Statistics, Base Year 2004-05'. The GDP data is released by the CSO on a quarterly and annual basis. As per the methodology, women's household work is not considered as a production activity in the System of National Accounts and, therefore, is not included in the GDP.

Multipurpose networking of waterways

3776. DR. E.M. SUDARSANA NATCHIAPPAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has accepted in principle to conserve the flood water by having a multipurpose networking of 'waterways' to use for irrigation, power generation, navigation and afforestation in every State mitigating climate change; and

(b) if so, in the Eleventh Five Year Plan which are the States that follows this principle such as Bihar and Tamil Nadu and amount allotted for the same?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) and (b) The Ministry of Water Resources formulated a National Perspective Plan (NPP) for Water Resources development in the year 1980 envisaging inter-basin transfer of water from surplus basins to deficit basins/areas. The link proposals firmed up by the National Water Development Agency (NWDA) under NPP envisages additional irrigation benefits of 25 million hectare from surface water, 10 million hectare by increased use of ground water and generation of 34000 MW of power apart from benefits of flood moderation, navigation, drinking water supply, fisheries, salinity reduction, pollution control etc. NWDA has identified 30 links for preparation of Feasibility Reports, 16 under Peninsular component and 14 under Himalayan component.

As regards intra State river links, prefeasibility reports of 9 intra state links have been completed by NWDA. They are 2 links of Maharashtra, 3 links of Jharkhand, 3 links of Bihar and 1 in Orissa. One link of Tamil Nadu has been taken up. The funding for preparation of prefeasibility/feasibility reports for intra state links by NWDA is being made through the Central Sector Scheme "Investigation of Water Resources Development Schemes" of Ministry of Water Resources. During the Eleventh Five Year Plan Rs 260 crore has been allocated for this scheme.

Regulatory Reforms Bill

3777. SHRI RAJEEV CHANDRASEKHAR: Will the PRIME MINISTER be pleased to state:

(a) the status of the proposed Regulatory Reforms Bill mentioned in the Hon'ble Prime Minister's speech during the recent conference on infrastructure on 23 March, 2010; and